

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 403
IB/284/(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.

...

Applicant

Versus

Spaze Towers Pvt Ltd.

...

Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 15.11.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Piyush Singh, Adv., Mr. Rohan Singh,
Adv. & Ms. Riddhi Jain, Adv.

For the Respondent

: Mr. Sumesh Dhawan, Adv. Ms. Vatsala Kak,
Adv., Ms. Ankita Bajpai, Adv., Mr. Raghav
Dembla, Adv. & Mr. Shaurya Shyam, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **20.12.2022**.



Vishal Rana
Court Officer
Court IV